

MR. DEPUTY-SPEAKER: The question is :

“That the Bill be passed.”

The motion was adopted.

15.29 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Thirty-Fourth Report

SHRI RAMNATH DUBEY (Banda) : Sir, I beg to move :

“That this House do agree with the Thirty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd December, 1981.”

MR. DEPUTY SPEAKER : The question is :

“That this House do agree with the Thirty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd December, 1981.

The motion was adopted.

MR. DEPUTY SPEAKER : Dr. Subramaniam Swamy;

DR. SUBRAMANIAM SWAMY: (Bombay North East) Can I say something....

MR. DEPUTY SPEAKER : You have only to move for leave.

श्री मनीराम बागड़ी (हिंसार) : उपाध्यक्ष महोदय, इससे पहले मेरी एक बात सुन

लिजिए। अभी बोट-क्लब पर 2000 लोग, 4 संसद-सदस्य और 5-6 सौ महिलाओं को गिरफ्तार कर लिया गया है। इसके बारे में कुछ...।

SHRI HARIKESH BAHADUR (Gorakhpur) : It is very serious, Sir.

MR. DEPUTY SPEAKER : Unless it is serious you will not raise it here ; I know it.

श्री रामावतार शास्त्री (पटना) : प्रधान मंत्री जी कुछ कहेंगी ?

(Interruptions)

DR. SUBRAMANIAM SWAMY: The Bill is so important that even the Prime Minister has turned up in the House.

(Interruptions)

श्री मनी राम बागड़ी: प्रधान मंत्री जी कुछ कहने की इच्छा रखती हैं क्या? वहाँ महिला पुलिस नहीं है। लेंडीज को मदर पुलिस गिरफ्तार कर रही है। प्रधान मंत्री के राज में आदमी गिरफ्तार कर रहे हैं औरतों को। बचाओ किसी तरह।

MR. DEPUTY SPEAKER : Dr. Subramaniam Swamy.

DR. SUBRAMANIAM SWAMY: Can I speak also ?

MR. DEPUTY SPEAKER : Only introduction of the Bill.

15.31 hrs

EMBASSIES, CONSULATES AND UNITED NATIONS AGENCIES EMPLOYEES

(CONDITIONS OF SERVICE) BILL. *

DR. SUBRAMANIAM SWAMY (Bombay North East) : I beg to move for leave to introduce a Bill to